

# Supplementary Constitution of Benches with effect from 3<sup>rd</sup> of September, 2012.

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|---|----|--|--|
| 1 | 33 | Hon. Rakesh Tiwari, J.<br>Hon. Anil Kumar Sharma, J.           | Listed Criminal Appeals including expedited Criminal Appeals by the Hon'ble Court from the year 1991 to 2011 for Hearing.  |
| 2 | 34 | Hon. Prakash Krishna, J.<br>Hon. Arvind kumar Tripathi, J (II) | Fresh, order, admission, hearing and all Listed F.A.s, Family Court Appeals, F.A.F.O.s and Writs relating to State Reorganization matters including Bunch Cases.<br><br><u>Thereafter:</u> Oldest F.A.s and F.A.F.O.s for Orders, Admission and Hearing.   |
|   |    | Thereafter:  | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  |
| 3 | 18 | Hon. Rajes Kumar, J.   | Listed Service Writs including that of Employees of High Court and subordinate Courts, Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society upto the year 2000 for Orders, Admission and Hearing including Bunch Cases<br><br><u>At 2.00 P.M.:</u> <b>On priority basis Service Writs relating to transfer/suspension of all categories,</b> Service Writ for the year 1994 and infructuous cases irrespective of the year for orders, Admission and Hearing. |
|   |    | Thereafter:  | Cases for Final Hearing/Disposal starting from the oldest of the category assigned and <b>oldest Criminal Appeals irrespective of the year for Hearing.</b>  |
| 4 | 58 | Hon. S.U. Khan, J.   | Listed Misc. Writs from the year 2006 to 2008 for Orders, Admission and Hearing including Bunch Cases.<br><br><u>At 2.00 P.M.:</u> Misc. Writs for the year 1998 and infructuous cases irrespective of the year for Orders, Admission and Hearing.   |
|   |    | Thereafter:  | Cases for Final Hearing/Disposal starting from the oldest of the category assigned and <b>oldest Criminal Appeals irrespective of the year for Hearing.</b>  |
| 5 | 1  | Hon. Devendra Pratap Singh, J.                                 | Fresh, order, admission and hearing Matters Under Industrial Disputes Act and all Labour Law Enactments<br><br>AND<br>Listed Service Writs including that of Employees of High Court and subordinate Courts from the year 2006 to 2008 and Matters Under Industrial Disputes Act and all Labour Law Enactments from 1 <sup>st</sup> January, 2009 onwards for Orders, Admission and Hearing including Bunch Cases  |

- Thereafter: Misc. Writs for the year 1998 for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 6 30 Hon. V.K. Shukla, J. Fresh, order, admission, hearing Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society  
AND  
Listed Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society from January 1st, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ upto the year 1993 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 7 53 Hon. Arun Tandon, J.  
Hon. V.P. Pathak, J. Listed Criminal Writs upto the year 2011 for Orders, Admission and Hearing including Bunch Cases.
- Thereafter: Listed expedited Criminal Appeals by the Hon'ble Court (except expedited Criminal Appeals by the Hon'ble Court from the year 1991 to 2011) and all expedited Criminal Appeals by the Hon'ble Supreme Court for Hearing.
- 8 6 Hon. Sanjay Misra, J. Fresh, order, admission, hearing Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act and All Fresh and Listed Writs arising out of the orders of Board of Revenue  
AND  
Listed Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 01.01.2009 onwards including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1999 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 9 38 Hon. A.P. Sahi, J. Fresh, order, admission, hearing Educational Matters including society matters with regard to Educational Institutions

AND

Listed Educational Matters including society matters with regard to Educational Institutions from January 1st, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1995 & 1996 and infructuous cases irrespective of the year for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**

10 40 Hon. Vikram Nath, J.

Fresh, order, admission, hearing and all Listed Civil Contempt including Bunch Cases.

Thereafter:

Civil Contempt upto the year 2007 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**

11 11 Hon. Sabhajeet Yadav, J.

Listed Misc. Writs for the year 2001 to 2005 for Orders, Admission and Hearing including Bunch Cases.

Thereafter.:

Misc. Writs for the year 1999 for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**

12 7 Hon. Sudhir Agarwal, J.

Fresh, order, admission, hearing and all Listed Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court.

Thereafter:

Rent Control Writs upto the year 2000 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**

13 10 Hon. Bharati Sapru, J.

Fresh, order, admission, hearing and all Listed Tax, Excise including Central Taxation, Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR and All Writs relating to Indian Stamp Act including Bunch Cases.

- Thereafter: Tax Matters upto the year 2004 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 14 5 Hon. Ran Vijai Singh, J. Fresh, order, admission, hearing Writs relating to Ceiling Matters and all Fresh and Listed Writs relating to Consolidations Matters.
- AND
- Listed Writs relating to Ceiling Matters from 1<sup>st</sup> January, 2009 onwards
- At 2.00 P.M.: Writ-B upto the year 1977 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 15 42 Hon. Dharnidhar Jha, J.  
Hon. Ashok Pal Singh, J. Fresh, order, admission, hearing Division Bench Criminal Appeals including those where record has been called for considering the application for bail and All Fresh and Listed Criminal Contempt, Criminal Appeals arising from POTAs, Contempt Appeals.
- AND
- Listed Criminal Appeals from 1<sup>st</sup> January, 1991 onwards for Orders and Admission.
- At 2.00 P.M.: Oldest Criminal Appeals for Orders.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and Criminal Appeals from 01.01.2012 onwards (except Expedited Criminal Appeals by the Hon'ble Supreme Court/Hon'ble Court) for Hearing.
- 16 41 Hon. Sunil Hali, J. Listed Matters U/Ss 482 & 483 Cr.P.C. upto the year 2011 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** and Oldest Matters U/Ss 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**

- 17 49 Hon. Surendra Singh, J. Fresh, order, admission, hearing and all Listed Criminal Appeals under Section 372 Cr.P.C. and Government Appeals U/S 378 Cr.P.C. & 407, Habeas Corpus Writs and N.D.P.S. Appeals.
- At 2.00 P.M. **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** and Matters U/S 407 upto 2007 and oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 18 28 Hon. A.K. Tripathi, J. Listed Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society from the year 2006 to 2008 for Orders, Admission and Hearing including Bunch Cases
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ for the year 1994 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 19 19 Hon. S.K. Gupta, J. Fresh, order, admission, hearing and all Listed F.A.F.O.s.
- Thereafter: Oldest F.A.F.O.s for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 20 45 Hon. N.A. Moonis, J. Listed Major Bail Applications for the year 2011 for Orders.
- At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders.
- Thereafter: **Oldest Criminal Appeals irrespective of the year for Hearing.**

- 21 25 Hon. Jayashree Tiwari, J. Listed Major Bail Applications upto the year 2010 for Orders.
- At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases
- Thereafter: **Oldest Criminal Appeals irrespective of the year for Hearing.**
- 22 48 Hon. Y.C. Gupta, J. Listed Criminal Revisions upto 31.12.2010 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Oldest Criminal Revisions for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 23 59 Hon. Dinesh Gupta, J. Fresh, order, admission, hearing and all Listed F.A.s.
- Thereafter: Oldest F.A.s for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 24 27 Hon. Kalimullah Khan, J. Fresh, order, admission, hearing Second Appeals.  
AND  
Listed Second Appeals from the year 2006 onwards.
- At 2.00 P.M.: Second Appeals for the year 1979 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 25 26 Hon. B.Amit Sthalekar, J. Listed Misc. Writs upto the year 2000 for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1999 for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**

- 26 22 Hon. Pankaj Naqvi, J. Listed Service Writs including that of Employees of High Court and subordinate Courts, Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society from the year 2001 to 2005 for Orders, Admission and Hearing including Bunch Cases
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories**, Service Writ for the year 1994 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 27 44 Hon. Ramesh Sinha, J. Listed Minor Bail Applications upto the year 2011 for Orders.
- At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases
- Thereafter: **Oldest Criminal Appeals irrespective of the year for Hearing.**
- 28 23 Hon. Sunita Agarwal, J. Listed Second Appeals and Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court upto the year 2005 for Orders, Admission and Hearing.
- At 2.00 P.M.: Second Appeals upto the year 1978 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**
- 29 24 Hon. Mohammad Tahir, J. Listed Criminal Appeals upto 31.12.1987 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned and **oldest Criminal Appeals irrespective of the year for Hearing.**

**ACTING CHIEF JUSTICE  
28.08.2012**